AROMA ENTERPRISES (INDIA) LIMITED

CIN: L51909GJ1994PLC021482
Registered office: 88, Ajanta Commercial Centre, Near Income Tax Circle, Ashram Road, Ahmedabad - 380 009. Tel. No.: 079-2754 0175, Email ID: compliance.mgc@gmail.com

Post Offer Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended

Open Offer ("Offer") for Acquisition up to 12,69,008 (Twelve Lakh Sixty Nine Thousand And Eight) fully paid-up equity shares of face value of ₹ 10/- Each **("Equity Shares"),** representing 26% of total paid up and voting equity share capital of Aroma Enterprises (India) Limited **("Target Company"),** on a fully diluted basis, from the public shareholders of the Target Company for a cash at a price of ₹ 18/- per equity share by Mr. Snehal Ajitbhai Patel & Mrs. Meeta Snehal Patel pursuant to and in compliance with Regulation 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended **("SEBI (SAST) Regulations")**.

This Post Offer Advertisement is being issued by **Monarch Networth Capital Limited (formerly known as Networth Stock Broking Limited) (the "Manager to the Offer")**, on behalf of **Mr. Snehal Ajitbhai Patel (the "Acquirer 1") and Mrs. Meeta Snehal Patel (the "Acquirer 2") (hereinafter collectively referred to as "the Acquirers"),** in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations.

The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on November 09, 2015 in the following newspapers: a) Financial Express, an English National Daily (All Editions), Jansatta, being a Hindi National Daily (all Editions), Financial Express, being Gujarati daily at the place where the registered office of the Target Company is situated (Ahmedabad - Edition) and Navshakti, being a Marathi daily at a place where the stock exchange is situated (Mumbai Edition). This Post-Offer Advertisement is being published in all newspapers in which the DPS was published.

1. Name of the Target Company : Aroma Enterprises (India) Limited
2. Name of the Acquirers :
   Acquirer 1 : Mr. Snehal Ajitbhai Patel
   Acquirer 2 : Mrs. Meeta Snehal Patel
3. Name of the Manager to the Offer : Monarch Networth Capital Limited
4. Name of the Registrar to the Offer : Skyline Financial Services Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : Wednesday, February, 03, 2016
   b. Date of Closure of the Offer : Tuesday, February 16, 2016
6. Date of Payment of Consideration : Thursday, February 25, 2016
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 18.00	₹ 18.00
7.2	Aggregate number of shares tendered	12,69,008	9,57,103
7.3	Aggregate number of shares accepted	12,69,008	9,57,103
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 2,28,42,144	₹ 1,72,27,854
7.5	Shareholding of the Acquirers and Deemed PAC before Agreements/Public Announcement (No. & %)	5,93,684 equity shares representing 12.16% of the total share capital.	5,93,684 equity shares representing 12.16% of the total share capital.
7.6	Shares Acquired by way of Agreements Number % of Fully Diluted Equity Share Capital	18,26,100 equity shares representing 37.41% of the total voting share capital	18,26,100 equity shares representing 37.41% of the total voting share capital
7.7	Shares Acquired by way of Open Offer Number % of Fully Diluted Equity Share Capital	12,69,008 equity shares representing 26.00% of the total voting share capital	9,57,103 equity share representing 19.61% of the total voting share capital
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired % of the shares acquired	None other than as acquired by way of Offer (stated in point 7.7 above)	None other than as acquired by way of Offer (stated in point 7.7 above)
7.9	Post offer shareholding of Acquirer and Deemed PAC Number % of Fully Diluted Equity Share Capital	36,88,792# Equity Shares 75.58%	33,76,887 Equity Shares 69.19%
7.10	Pre&Post offer shareholding of the Public Number % of Fully Diluted Equity Share Capital	Pre-Offer:* 36,60,900 (75.01%) Post-Offer: 11,92,008 (24.42%)	Pre-Offer: 36,60,900 (75.01%) Post Offer: 15,03,913 (30.81%)

#Assuming full acceptance in the Offer.

*Based on the shareholding pattern filed with BSE as on September 30, 2015 filed with the Stock Exchanges by the Target Company.

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and the registered office of the Target Company. A copy is also sent to BSE Limited and Ahmedabad Stock Exchange Limited (ASEL) Limited for displaying on their respective website.

Capitalised terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement, DPS, Corrigendums to the DPS and Letter of Offer.

ISSUED BY THE MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS

MONARCH
NETWORTH CAPITAL

MONARCH NETWORTH CAPITAL LIMITED
(FORMERLY KNOWN AS NETWORTH STOCK BROKING LIMITED)
901/902, 9th Floor, Atlanta Centre, Sonawala Road,
Goregoan (East), Mumbai - 400 063
Contact Person: Mr. Rajendra Bafna
Tel. No.: 91-22-3064 1600; **Fax No.:** 91-22-2685 0257
Email ID: cs@networthdirect.com
CIN: L65920MH1993PLC075393
SEBI Regn. No.: INM000011013

DATED : March 02, 2016
PLACE : Mumbai

PRESSMAN

Size: 12 (w) x 31 (h)